

1	2	3
2. Grants under Provision (i) to Article 275 (1) of the Constitution	75.00	75.00
3. Grant-in-aid to State Tribal Development Co-operative Corporations for MFP Operations	8.23	8.23
4. Investment in TRIFED	23.00	23.00
5. Price Support to TRIFED	1.00	1.00

Minorities

1. National Minorities Development and Finance Corporation.

Closure of Sugar Mills in U.P.

4059. SHRI ADITYANATH :
SHRI RAM NAGINA MISHRA :

Will the Minister of FOOD AND CONSUMER AFFAIRS be pleased to state :

(a) whether the sugar mills of Uttar Pradesh particularly in Eastern Uttar Pradesh are on the verge of closure;

(b) if so, the reasons therefor and the impact of this closure on the sugarcane farmers of the State;

(c) whether any assessment has been made in this regard;

(d) whether any scheme has been formulated to save those mills from closure;

(e) the total number of farmers as well as sugarcane area likely to be affected as a result thereof; and

(f) the extent to which the sugar production in the country is likely to be reduced?

THE MINISTER OF STATE IN THE MINISTRY OF FOOD AND CONSUMER AFFAIRS (SHRI SATYA PAL SINGH YADAV) : (a) to (f) There is no information about impending closure of sugar mills in Eastern Uttar Pradesh. It may, however, be stated that the following two sugar mills have not been working due to various reasons.

Sl. No.	Name of Sugar mill	Not operated since
1.	M/s Swadeshi Mining & Manufacturing Co. Ltd., Anandnagar Distt., Maharajganj.	1994-95
2.	Cawnpore Sugar Works Ltd., Gauribazar, Distt. Deoria.	1996-97

*[English]***School for Handicapped Children**

4060. SHRI A.F. GOLAM OSMANI : Will the Minister of SOCIAL JUSTICE AND EMPOWERMENT be pleased to state :

(a) whether the Government proposed to set up schools for handicapped children in the various States especially in District Barpeta (Assam);

(b) if so, the details thereof; and

(c) if not, the reasons therefor?

THE MINISTER OF STATE OF THE MINISTRY OF SOCIAL JUSTICE AND EMPOWERMENT (SHRIMATI MANEKA GANDHI) : (a) to (c) Under the Scheme for establishment of Special School for handicapped children, the grant-in-aid is released to the Non-Governmental Organisations on merits provided the application is forwarded through the concerned State Government/ Union Territory Administration with their recommendations. However, the State Government of Assam has not yet sent any proposal in respect of any NGO for such a School in District Barpeta.

Oil Exploration Abroad

4061. SHRI BHUBANESWAR KALITA :
SHRI PANKAJ CHOUDHRY :
SHRI S.S. OWAIISI :
DR. T. SUBBARAMI REDDY :
SHRI RAMPAL SINGH :

Will the Minister of PETROLEUM AND NATURAL GAS be pleased state :

(a) whether the Government have any proposal to allow Indian oil companies to explore abroad to augment the oil resources of the country;

(b) if so, the details thereof;